

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 59 OF 2015 &
IA NOS. 354 OF 2015 & IA NO. 274 OF 2016**

Dated: 16th May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**IL&FS Tamil Nadu Power Co. Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Nimesh Kumar

Counsel for the Respondent(s) : Mr. Nikhil Nayyar
Mr. Sai Vinod for R-1

Ms. Suparna Srivastava for R-2

ORDER

Learned counsel for Respondent No.2 seeks some time to obtain instructions regarding the application filed by the appellant for bringing on record additional documents.

List the matter on **26.07.2016.**

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**